assistance, because they can produce good films. What amount has been given to the film producers in Bengal?

SHRI I. K. GUJRAL: 11 Bengali films have been aided by the FFC and the total amount sanctioned is of the order of Rs. 28 lakhs.

SHRI N. K. P. SALVE : Assuming and not conceding that a greater variety of films are produced though none of the films he has mentioned has been seen by any one of us here, may I know at least as to what is the capital of this Film Finance Corporation and what are the debts that are considered irrecoverable, because the popular belief in Bombay is that what you borrow from the Corporation you need not repay?

MR. SPEAKER : It is given in the Statement.

SHRI I. K. GUJRAL: Perhaps, the hon. Member is more aware of the capital market of Bombay whereas I am not.

Sir, the paid up capital of the FFC is Rs. 50 lakhs and the loans given by the Government to the FFC are of the order of Rs. 95 lakhs. So, the total capital at their disposal is Rs. 145 lakhs. Uptill now we had to write off Rs. 12.66 lakhs.

SHRI N. K. P. SALVE : What is considered irrecoverable ? Not written off.

SHRI I. K. GUJRAL : Generally, those films which have not made a mark on the box office and the producer has not been able to raise funds although usual legal proceedings are taken before the amount is written off.

SHRI SAMAR GUHA : Although many Bengali films have got both national and international awards, as my friend said, the Bengali film industry is facing a serious crisis so much so that some of the producers have already closed down their film production. In view of this fact, will the Government set up a committee to go into the affairs of the film industry in West Bengal and give financial aid to them so that they can produce better films?

SHRI I. K. GUJRAL: We are proud of the film industry in Bengal because very good films are being made in Bengal. But, unfortunately, Bengali film industry has been going through a crisis due to a variety of reasons. A Committee has been set up by the Bengal Government also. We have also looked into it. But it does need remedies which will lie outside the limits of Bengal also. For instance, one of the methods could possibly be dubbing Bengali films in other Indian languages so that the market opens up. But, more than everything else, it is very important that we set up some thing like Film Councils where all these things are sorted out and methods are found across the table to get over the crisis.

Delhi Telephone Disrupted by rain

+

*144. SHRI NAWAL KISHORE SHARMA:

SHRIMATI SAVITRI SHYAM:

Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether as a result of recent rains in Delhi the entire telephone system had been badly disrupted;

(b) the number of telephone connections restored; and

(c) the steps Government propose to take to avoid recurrence of the same?

संचार मंत्रालय में उप-मंत्री (श्री जगन्नाथ पहाड़िया) :

(क) जी नहीं। तथापि, बड़ी संख्या में टेलीफोनों पर इसका असर पड़ा था।

(ख) जिन टेलीफोनों पर इसका असर पड़ा था वे सभी पुन: चालू कर दिए गए हैं।

(ग) बड़ी संख्या में टेलीफोनों के खराब होने के परिणामस्वरूप एक जांच समिति बनाई गई थी। इसकी सिफारिशों के आधार पर कई कदम उठाने का प्रस्ताव है, जिसमें जंक्शन के बिलों के लिए "गेस प्रेशर" की व्यवस्था करना, केबिल में खराबी का पता लगाने के लिए इलैक्ट्रानिक उपकरणों का प्रयोग आदि शामिल हैं।

श्री नवल किशोर शर्मा : दिल्ली में टेलीफोन की जो खराबी हुई है बारिश के कारण सम्भवत: यह पहली बार हुई है। क्या यह सही है? यदि यह पहली मर्तबा नहीं हुई है तो मैं जानना चाहता हूं कि इससे पहले भी कोई खराबी पैदा हुई थी, यदि हां तो कोई जांच की गई थी और अगर यदि की गई थी तो जो जांच रिपोर्ट आई उसका अनुपालन किया गया या नहीं और अगर नहीं किया गया तो क्यों नहीं किया गया?

क्या यह सही नहीं है कि टेलीफोन इसलिए भी खराब हो जाते हैं कि वाटर सप्लाई के सिलसिले में या दूसरे कामों के सिलसिले में जब खुदाई की जाती है तो उस में केबिल भी कट जाते हैं? यदि हां तो क्या इस संबंध में सरकार कुछ कदम उठाने का विचार कर रही है यदि हां, तो वे कौन से कदम हैं?

संचार मंत्री (श्री हेमवतीनन्दन बहुगुणा): माननीय सदस्य ने दो प्रश्न पूछे हैं। एक तो यह है कि पहले भी खराबी आई थी और जांच हुई थी? इसका उत्तर यह है कि पहले इस प्रकार की जांच कभी नहीं हुई थी। इस बार जब खराबी पैदा हुई तो हमने डायरेक्टोरेट के अफसरों की एक कमेटी बनाई और उससे कहा कि कारणों को देखो। उसने जो कारण बताए हैं उनके निराकरण का रास्ता उत्तर में बता दिया गया है। यह सच है कि पिछले आठ दस साल से दिल्ली में बराबर सड़कों को चौड़ा किया जा रहा है और यह काम बहुत तेजी से हुआ है। साथ ही नए सीवर लाइंज और वाटर पाइप्स भी ले हो रहे हैं। उसके कारण केबल्ज में गड़बड़ी आती रही है। कुल 220 केबल जंक्शंज खराब हुए थे इस साल की बारिश में। इन में 180 केबल के जोड़ खराब हुए डेसू या दूसरी आर्गनाइजेशन के कामों की वजह से। 40 खराबियां केबल जोड़ने की कमियों के कारण पैदा हुई थी। अब यह तय कर दिया गया है कि हमारी गलती अगर कहीं हो तो उसको केबल जोड़ते समय ही दूर कर दिया जाए और इसली हम देखेंगे कि जोड़ सही हो गया है या नहीं (इंटरप्शन) हर अच्छे काम में बनर्जी साहब हमारी मदद करेंगे, ऐसी मुझे आशा है।

श्री एस० एम० बनर्जी : जिस को कहिये, उसको हम जोड दें।

श्री हुकम चन्द कछवाय : क्या यह सही नहीं है कि टेलीफोन अधिक समय तक खराब होने का कारण यह भी है कि टेलीफोन सुधारने वाले जो कर्मचारी हैं उन पर काम का बोझा अधिक है और ये इतना काम सम्भाल नहीं पाते हैं? क्या इस कारण से बहुत कम काम नहीं हो पाता है? क्या यह भी सही नहीं है ट्रंक काल जब बाहर के लिए मांगी जाती है तो उसके मिलने में काफी विलम्ब हो जाता है और उसका भी प्रमुख कारण यह है कि वहां काम करने वालों पर काम का बहुत अधिक बोझ है। इसको ध्यान में रखते हुए मैं जानना चाहता हूं कि क्या आप ऐसे कर्मचारियो की संख्या बढ़ाने जा रहे है?

दिल्ली से टेलीफोन के माध्यम से कई प्रान्तो की राजधानियों का संबध है लेकिन मध्य प्रदेश की राजधानी का दिल्ली से सीधे संबंध नहीं है। उसका संबंध दिल्ली से जोड़ने का भी क्या आपका इरादा है? अध्यक्ष महोदय, जबाब दिलवाइये।

श्री पीलू मोदी : जबाब नहीं मिलेगा।

श्री हुकम चन्द कछवाय : मंत्री महोदय खड़े हो कर कहें कि जबाब नहीं है।

अध्यक्ष महोदय : यह प्रश्न दिल्ली में टेलीफोन सिस्टम के डिसरपशन का है। आप का जो सवाल है वह इससे संबंध नहीं रखता है। आप अलग से सवाल दे दें और उसका जबाब आ जाएगा।

श्री हुकम चन्द कछवाय : पहले भाग का उत्तर दिलवा दें। वह खराबी के बारे में है। मंत्री महोदय जवाब देने के लिए खड़े हुए हैं।

MR. SPEAKER: If the Minister gets up on an irrelevant question, I cannot help it.

श्री हुकम चन्द कछवाय : वह तैयार हैं।

अध्यक्ष महोदय : मेरा गला आज खराब है, इसलिए आप चुप रहिये आज।

श्री हुकम चन्द कछवाय : मेरा गला तो खराब नहीं है। मंत्री महोदय उठ रहे हैं जवाब देने के लिए।

SHRI INDRAJIT GUPTA : May I know whether any investigation has been carried out to see how far this new cross-bar equipment with which many of the Delhi Exchanges have been equipped, is capable of standing up to the pressure of these heavy rains, because, these are American designs, perhaps designed for countries which do not experience such heavy monsoon rains? May I know whether such investigations cover these cross-bar equipments also and whether it has been checked to see whether these crossbar equipments are unsuitable or suitable to conditions in the country?

SHRI H. N. BAHUGUNA : So far as the cross-bar is concerned, it is true this has nothing to do with the recent defects which have been identified, but this has nothing to do with the recent rains. The rains did not affect its functioning. It is not one of the causes identified for its recurring failures.

SHRI INDRAJIT GUPTA : What about its breakdown?

SHRI H. N. BAHUGUNA : The breakdown is not concerned with rains or with the cross-bar, but it is only the *cables* and the *transmission system* which are involved.

Adoption of Hindi and Regional Languages as Media of Examination by U.P.S.C.

*146. SHRI S. C. SAMANTA: Will the PRIME MINISTER be pleased to state :

(a) the progress made in implementing the decision of the Government in adopting Hindi and regional languages as media of examinations conducted by the Union Public Service Commission;

(b) the reasons for delay in implementing the decision; and

(c) by what time the scheme is likely to be made completely practicable?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) to (c). A Statement is laid on the Table of the House.

Statement

In the Resolution adopted by both Houses of Parliament in December, 1967 on the question of Official Language of the Union, the following has, *inter alia*, been provided:—

> "That all the languages included in the Eighth Schedule to the Constitution and English shall be permitted as alternative media for the All India and Higher Central Services Examinations after ascertaining the views of the Union Public Service Commission on the future scheme of the examinations, the procedural aspects and the timing."

Accordingly, a beginning in the use of regional languages was made in 1969 when candidates appearing at the Combined Competitive Examination for recruitment to the I.A.S. etc. were given the option to write their answers in two of the compulsory subjects — Essay and General Knowledge — in any of the languages mentioned in the Eighth Schedule to the Constitution, besides English. The question of extending such option to more subjects is under consideration of the Union Public Service Commission in the light of the experience gained so far.

Further, Hindi has been permitted as an alternative medium besides English, for answering Essay and General knowledge papers at the Assistants' Grade Examination conducted by the Union Public Service Commission since 1964. From 1971, candidates appearing in the Stenographers' Examination have also been permitted the option to write answers to the General